NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 2374/2022 In C.P. (IB)/4336(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2022

NAME OF THE PARTIES: - Mr. Hari Kishan Bhoklay
IN THE MATTER OF
Pentaaleon Packaging LLP
V/s
Himadri Foods Limited.

APPEARANCES: -
FOR THE APPLICANT/ RESOLUTION PROFESSIONAL: PCA Ayush J Rajani

FOR THE RESPONDENT : Absent

Section: 60(5) U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel appearing for the applicant submits that he is not pressing this application, In view of the above IA No **IA 2374/2022** is dismissed as not pressed. Counsel appearing for the applicant is directed to pay a fine of Rupees 25000/- to the Bharat Kosh, if not paid already.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Manish Tiwari